

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1191**

TO BE ANSWERED ON THE 30TH JULY, 2024/ SHRAVAN 8, 1946 (SAKA)

PROMOTION OF HINDI AS OFFICIAL LANGUAGE

†1191 SHRI RAM SHIROMANI VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to promote the use of Hindi as official language in all the educational institutes, Ministries and Departments;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b) As per the provisions of the Indian Constitution, Hindi is the official language of the Union Government and for its promotion and implementation, the Official Languages Act, 1963 and Official Languages Rules, 1976 (as amended in 1987, 2007 and 2011) have been enacted. The Government has always been committed to follow the constitutional provisions regarding the official language. The following steps have been taken to promote the use of Hindi in various Ministries/Departments and educational institutions:

- i. An Annual Programme for implementation of Official Language in official works of the Union is issued every year by the Department of Official Language. An assessment regarding compliance of Annual**

Programme are laid on the Table of both the Houses of Parliament in the form of Annual Assessment Report every year.

- ii. Training for Hindi Language/Translation and usage of Computer is given to personnel of various Ministries/Departments and government institutions.**
- iii. Technical tools have been developed and implemented.**
- iv. Central Hindi Committee, Parliamentary Official Language Committee, Hindi Advisory Committees and Town Official Language Implementation Committees have been formed to promote and monitor the use of official language Hindi. Along with this, the progressive use of Hindi is also monitored through eight regional implementation offices of the Official Language Department.**
- v. Apart from this, the Ministry of Education is also committed to ensure compliance of all the provisions of the above Act and Rules in all its Institutions/Commissions/Universities/Boards/Organizations, Committees etc.**

Along with this, there are other incentive schemes such as Rajbhasha Kirti, Rajbhasha Gaurav and Regional Official Language Award Schemes by the Department of Official Language to speed up the implementation of official language Hindi.

(C): Not Applicable.
